

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA NO.248747/23 IN Civil Appeal No(s). 2421-2431/2021

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

M/S MAWANA SUGARS LIMITED & ANR.

Respondent(s)

Date : 19-02-2024 This matter was mentioned today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) Mr. Rohit K. Singh, AOR

For Respondent(s) Mr. Manish K. Bishnoi, AOR
Mr. Siddhartha Chowdhury, AOR
Mrs. V. D. Khanna, AORMr. Sumit Goel, Adv.
Ms. Pratyusha Priyadarshini, Adv.
Mr. Abhishek Thakral, Adv.
M/S. Parekh & Co., AORMr. P. K. Bhalla, Adv.
Mr. Praveen Kumar, AOR
Ms. Sunaina Kumar, Adv.Mr. M. C. Dhingra, AOR
Mr. Santosh Krishnan, AOR
Mr. Kumar Dushyant Singh, AOR
M/S. Vachher And Agrud, AOR

UPON hearing the counsel the Court made the following

O R D E R

List on 20.03.2024.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS(MALEKAR NAGARAJ)
COURT MASTER (NSH)